

(Mr. Deputy-Speaker)

The question is:

"This House recommends that a Committee consisting of seven members, not less than four of whom should be members of Parliament, be constituted to enquire into and report within six months

about the working of the Income Tax Department, with recommendations to improve the efficiency in the administration of the department leading to quick assessment and better results in revenue collections."

The Lok Sabha divided: Ayes 15
Noes 67.

Division No. 1

[5-30 P. M.]

AYES

Chatterjee, Shri Tushar.
Chatterjee, Shri N. C.
Chowdhury, Shri N. B.
Das, Shri, B. C.
Deogam, Shri

Haneda, Shri Benjamin
Kamath, Shri
Maitra, Shri M. K.
Mukerjee, Shri H. N.
Muniswami, Shri N. R.

Reddi, Shri Ramachandra
Rastri, Shri Raja Ram
Singh, Shri R. N.
Sinha, Thakur Jagal Kishore
Waghmare, Shri

NOES

Abdus Sattar, Shri
Achal Singh, Seth
Altekar, Shri
Alva, Shri Joachim
Basappa, Shri
Bhagat, Shri B. R.
Bhargava, Pandit M. B.
Bhargava, Pandit Thakar Das
Bhatt, Shri C.
Brajeshwar Prasad, Shri
Chatterjee, Dr. Susilranjan
Chaturvedi, Shri
Chaudhary, Shri G. L.
Das, Shri Ram Dhani
Deshpande, Shri G. H.
Dubey, Shri R. G.
Dutta, Shri S. K.
Dwivedi, Shri M. L.
Eacharan, Shri I.
Elayaperumal, Shri
Gandhi, Shri Feroze
Gandhi, Shri M. M.
Gandhi, Shri V. B.

Ganga Devi, Shrimati
Haneda, Shri Subodh
Hazarika, Shri J. N.
Hembrom, Shri
Hem Raj, Shri
Iyyunni, Shri C. R.
Jain, Shri N. S.
Jatav-vir, Dr.
Jayashri, Shrimati
Jethan, Shri
Joshi, Shri A. C.
Joshi, Shri Jethalal
Joshi, Shri Krishnacharya
Kakkan, Shri
Kamble, Dr.
Katham, Shri
Khan, Shri Sadat Ali
Krishna Chandra, Shri
Majithia, Sardar
Malaviya, Shri K. D.
More, Shri K. L.
Muhammed Shafiq, Chaudhuri

Murthy, Shri B. S.
Naidu, Shri R. G.
Narasimhan, Shri C. R.
Neekar, Shri P. S.
Natarajan, Shri
Nehru, Shrimati Shivrajvati
Pande, Shri B. D.
Patil, Shri S. K.
Rachinh, Shri N.
Rajabhoj, Shri P. N.
Ramaswamy, Shri S. V.
Ranbir Singh, Ch.
Raut, Shri Bholu
Sahu, Shri Rameshwar
Sarmata, Shri S. C.
Sharma, Shri K. R.
Singhal, Shri S. C.
Suresh Chandra, Dr.
Thimmaiah, Shri
Thomas, Shri A. M.
Tiwary, Pandit D. N.
Venkataraman, Shri

The motion was negatived.

RESOLUTION RE. REPRESENTATION OF AFRICAN AND ASIAN NATIONS IN U.N.O.

Shri Brajeshwar Prasad (Gaya East): May I seek your permission to just move my Resolution and resume my seat, so that I can speak on it next time?

Mr. Deputy-Speaker: There is one difficulty. The old business could be continued without a specific extension of the sitting; but, if a new business is to be taken up, the House would have to give its approval for a definite extension of the sitting. There ought

to be a specific extension of the sitting up to 5-30 P.M. Does the House approve of it?

Several Hon. Members: Yes.

Mr. Deputy-Speaker: The sitting extended up to 5-30 P.M.

Shri Brajeshwar Prasad: I beg move:

"This House recommends to the Government of India to press for the revision of the Charter of the United Nations so that African and Asian nations may be represented in the U.N.O. in proportion to their population and the

all the representatives and delegates in the U.N.O. and its subsidiary bodies be elected on the basis of adult franchise."

Before I commence my main arguments, I would like to place certain facts and figures before the House. Europe has got 27 representatives in the U.N.O. and Asia has got 20 representatives. The population of Europe is 57 crores and odd whereas the population of Asia is what is called one arab in Hindi and 36 crores.

Shri A. M. Thomas (Ernakulam): How can it be 36 crores? India alone has got a population of 36 crores.

Mr. Deputy-Speaker: He said, "136 crores".

Shri Brajeshwar Prasad: According to the standard of representation which is prevailing in Europe, we should have 64 seats, Africa should get only 10 seats, North America should get 11 seats; South America should get 6 seats; Australasia should get no seats.

Mr. Deputy-Speaker: The hon. Member may continue next time. The House stands adjourned till 11 A.M. tomorrow.

5-30 P.M.

The Lok Sabha then adjourned till Eleven of the Clock on Saturday, the 21st July, 1956.